

Defence Service University

4150. SHRI R.R. BHOLE : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the question of setting up separate Defence Services University was under examination of the Ministry of Defence in consultation with Ministry of Education in 1972 ;

(b) if so, whether any decision has been taken in the matter ;

(c) whether a Committee of his Ministry also examined this proposal ;

(d) if so, the conclusions of this Committee ; and

(e) whether the question is likely to be re-examined for a final decision in the light of the present situation ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) (a) : to (d). A proposal for setting up a Defence University was under consideration of this Ministry between December, 1967 and March, 1968 when it was decided to drop this proposal and instead seek affiliation of certain Defence Training Institutions with the Jawaharlal Nehru University. Accordingly, the National Defence Academy and the Army Cadet College were affiliated to the Jawaharlal Nehru University for award of B.A./B.Sc. degree with effect from September, 1973 and October, 1974, respectively.

(c) Army Headquarters have constituted a Study Group to re-examine the need for establishment of a Defence University or any other similar Institution. The Committee is examining this issue.

Disparity in Pay Scales of Indian Forest Service Personnel

4151. PROF. AJIT KUMAR MEHTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Indian Forest Service comes under the category of All India Services like IAS and IPS ;

(b) if so, whether any disparity exists in the time and pay scales of personnel of the Indian Forest Service and that of personnel of above-mentioned Services ; and

(c) if so, the reasons thereof and the steps Government proposed to take to remove the anomaly ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) (a) Yes, Sir.

(b) & (c). Different pay scales for posts/grades in the All India Services, namely the Indian Administrative Service, the Indian Police Service and the Indian Forest Service have been prescribed keeping in view of the nature of duties and responsibilities attached to the posts/grades in the respective Services.

Know-how for Manufacturing Colour T.V.

4152. SHRI HARI KRISHNA SHASTRI : Will the PRIME MINISTER be pleased to state :

(a) whether Government holds the view that know-how for manufacturing colour T.V. sets exists adequately in India ;

(b) if so, what arrangement Government propose to make the know-how available to small scale T.V. manufacturers ; and

(c) if not, what action Government propose to take to make such know-how available in India ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH) : (a) The know-how developed by Central Electronics Engineering Research Institute (CEERI), Pilani for manufacture of colour TV set is yet to be evaluated by the Government.

(b) Does not arise.

(c) Suitable steps would be initiated in this direction if and when the Government decides to introduce colour TV broadcasting in the country.

Exemption to Licensed dealers and Licensees from Sec. 7 of Arms Act

4153. SHRI KESHAVRAO PARDHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government have recently exempted the licensed dealers and other licensees possessing any multiple projectile ammunition having dimension of 5 m.m. or more from the operation of Section 7 of the Arms Act, 1959 ;

(b) whether the concerned licenses were required to declare the stock of the prohibited ammunition and convert them into number cartridges ;